

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 224 OF 2017 &  
IA NO. 1070 OF 2017**

**Dated: 5<sup>th</sup> December, 2017**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

This matter could not be taken up due to administrative reasons.

List the matter on **5.02.2018.**

**COURT MASTER**